

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3430  
ANSWERED ON:18.03.2013  
SMART CARD BASED DRIVING LICENCE  
Viswanathan Shri P.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government proposes to have a uniform system for issuance of smart card based driving licences across the country;
- (b) if so, whether the Government has notified the standards which are to be followed for this system;
- (c) if so, the details thereof along with the reaction of the State Governments thereto;
- (d) whether database of all the States will be linked to a central agency and if so, the details thereof; and
- (e) the time-frame fixed for the implementation of this system, State/UTwise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) to (c) Format of smart card type driving licences is specified in Form 7 in Central Motor Vehicles Rules, 1989. A decision regarding issue of driving licences in Smart Card Mode is to be taken by each State Government/Union Territory Administration because the driving licences issued by authorities of the State Governments/Union Territory Administrations.
- (d) & (e) As a part of the National e-Governance programme, the Ministry of Road Transport & Highways had taken up a Mission Mode Project to computerise all the Regional Transport Offices across the country, to inter-connect all the Regional Transport Offices and to establish National and State Registers of driving licences and motor vehicles. State Registers have been established in all the States. The National Register and the National Transport Portal were also launched on 20th July, 2011. The National Register has driving licence data flowing from 95% Regional Transport Offices in the country.